

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1432

ANSWERED ON:05.03.2010

FINANCIAL ASSISTANCE TO NGOS

Bavalia Shri Kuvarjibhai Mohanbhai;Shivanagouda Shri Shivaramagouda;Toppo Shri Joseph ;Yadav Shri M. Anjan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has provided any financial assistance to the Non-Governmental Organisations (NGOs) for implementation of various health related schemes and family welfare programmes in the country;
- (b) if so, the details thereof alongwith the amount of financial assistance provided, during each of the last three years and the current year, State-wise including Karnataka and Gujarat;
- (c) whether the Government has noticed any irregularities and shortcomings in the functioning of some of these NGOs upon reviewing their functioning; and
- (d) if so, the action taken/proposed to be taken against those found guilty?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a) Yes,under the Mother NGO scheme of the Reproductive & Child Health (RCH) Programme, the funds were provided through State Health societies.
- (b) The details are given in the annexure.From the year 2008-09 onwards, the states have been advised to reflect their requirements, under the scheme,in their annual Project Implementation Plan (PIP).
- (c)The review is done by respective State/UT Governments and no such shortcoming has been reported to us.
- (d) In view of above, does not arise.